

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) No allocation has been made in 1990-91 for the Irrigation Department (M.P. State) for Chambal Ayacut for purchasing of New Machines.

(b) Budget has not been yet finalised.

(c) and (d). Nil

[English]

### Facilities for Open Heart Surgery

6477. SHRI SANAT KUMAR MANDAL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state the name of the hospitals/centres in the country where open heart surgery facilities are available at present?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): A statement giving the names of hospitals/centres in the country, where open heart surgery facilities are available is enclosed.

### STATEMENT

1. Southern Railways Hospital, Perambur, Madras.
2. Christian Medical College and Hospital, Vellore.
3. KEM Hospital, Bombay.
4. All India Institute of Medical Sciences, New Delhi.
5. Bombay Hospital, Bombay
6. G.B. Pant Hospital, New Delhi.
7. Sree Chitra Tirumal Institute of Medical Sciences, Trivandrum.

8. Post Graduate Institute of Medical Education & Research, Chandigarh.
9. SSKM Hospital, Calcutta.
10. N.M. Wadia Institute of Cardiology, Puns.
11. Apollo Hospital, Madras.
12. Nizam Institute of Medical Sciences, Hyderabad.
13. Medical College and Hospital, Tiruvancrum.
14. Batra Hospital, New Delhi.
15. Escorts heart Institute, New Delhi.

### Amendment to the Workmen's Compensation Act

6478. SHRI SANAT KUMAR MANDAL: Will the Minister of LABOUR be pleased to state:

(a) whether there is a proposal to bring forward a legislation to amend the Workers Compensation Act, 1923

(b) if so the details thereof?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) Yes, Sir.

(b) The details of the proposal are yet to be finalised.

[Translation]

### New-Item Captioned "Nackli va Kharab Dayaon Ka Giroh Sakriya"

6479. SHRI SANTOSH KUMAR GANGWAR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether attention of Government has been drawn to the news item appearing in the Bareilly edition of daily 'Jagaran' dated 19th and 20th January, 1990 under the caption "nakli ya Kharab Davaon ka Giroh Sakriya" stating that the insects and ants had been found in the bottles of glucose and vials of injections:

(b) if so, the facts thereof: and

(c) the action being taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) to (c). the information is being collected and will be laid on the table of the Sabha.

#### **Raising of Jhuggies in Lawrence Road Industrial Area**

6480. SHRI R.N. RAKESH: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether a large number of new jhuggies have been raised in Lawrence Road industrial area, New Delhi;

(b) if so, the steps taken by Government to prevent such raising of Jhuggies:

(c) whether government propose to conduct a detailed enquiry into the matter and get the jhuggies removed: and

(d) if so, when and if not, the reasons therefor?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) No fresh jhuggies have been raised on Delhi

Development Authority's land in Lawrence Road Industrial Area. However, some new jhuggies are reported to have come up on land belonging to the Railways.

(b) to (d). Firm policy of the government is not to permit fresh encroachments and to take immediate steps for their removal. Control Rooms have also been set up by the local agencies to facilitate prompt reporting of encroachment by public. In view of these steps Government do not consider a separate inquiry necessary.

[English]

#### **Promotion of Edible Oil Industry**

6481. SHRIMATI BASAVA RAJESWARI: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether Union Government propose to constitute working group for the promotion of edible oil industry in the group for the promotion of edible oil industry in the country as demanded by States of Karnataka and West Bengal;

(b) if so, the action taken thereon:

(c) the number of edible oils units functioning in the country, State-wise: and

(d) the steps being taken to promote edible oil units in the States;

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA): (a) No such proposal has been received.

(b) Question does not arise.

(c) A statement is enclosed.

(d) As a matter of policy, edible oil units are allowed to be set up in the states having